

Kotak Mahindra General Insurance Company Ltd. (Formerly Kotak Mahindra General Insurance Ltd.)
Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra East, Mumbai - 400051. Maharashtra, India.

KOTAK ALL RISKS SECURE CLAUSES/ ENDORSEMENTS / EXTENSIONS

FIRST LOSS BASIS CLAUSE (AR: 03)

Attached to and forming part of the Policy No. _____

The Sum insured is on the First Loss Basis in proportion of ____% of 100% Sum Insured, amounting to a value as stated in the Schedule. It is further declared and agreed that in the event of the total value of items at risk at the time of loss being greater than the total value declared for purpose of this cover and incorporated in the Schedule, insured shall be considered as being their own insurer, for the difference, and shall bear a rateable share of the loss accordingly.

Subject otherwise to the coverage, terms and conditions and the claims procedure as incorporated in the Policy and endorsed hereon

UIN No. IRDAN152A0002V01201819